

Government to work out a policy in regard to the allotment of steel and raw materials on the basis of installed capacities in the States and adjust the allotments on that principle;

(b) if so, the reaction of Government thereto; and

(c) the steps Government propose to take in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). A request has been recently received from the Government of West Bengal regarding distribution of Iron & Steel items to small industries wherein it has been suggested that the allotment of raw material to the small scale sector should be made on the basis of installed capacity. This suggestion is being examined in consultation with the concerned Ministries/Agencies.

#### **New Technology to manufacture Cement from fly ash**

\*361. SHRI R. K. MHALGI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the various thermal power stations and fertilizer plants create more than 100 lakh tonnes of fly ash, which goes as waste at present;

(b) whether Government are aware of the fact that a new technology to manufacture cement from fly ash has been successfully developed and experimented;

(c) whether this new technology is advantageous in terms of capital investment, turnover, quality of cement, energy and power requirements; and

(d) what steps Government are taking or propose to take to make full use of such new technology in view of the acute shortage of cement prevailing in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir. Only a very limited quantity of

fly ash is being used to produce Pozzolane cement.

(b) & (c). Government are aware of the developments taking place in the field of manufacture of cement from fly ash. However, the technology has not yet been successfully developed on a commercial scale. As such, it does not seem possible to evaluate its advantages in terms of costs, energy requirements and quality of cement at this stage.

(d) Government are fully alive to the need for adoption of new technologies for increasing indigenous production of cement. However, the question of utilisation of this technology will only arise after it has been successfully developed on a commercial scale.

#### **Deportation of a U. S. Citizen**

\*362. SHRI TRIDIB CHAUDHURY:  
SHRI INDRAJIT GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that one Mr. James H. Goodman, reported to be an U. S. citizen living in Kathmandu, Nepal who had come to Assam in the last week of May and was found to be making contacts with some leaders of current Assam agitation on the 'foreign nationals' issue has since been apprehended and deported from India on June 4, 1980; and

(b) the full facts of the case and the reasons for his deportation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). James Edward Goodman, holder of a U.S. passport, and a journalist by profession, came to India on a visa for tourism. He came to notice for activities in Assam which were entirely unconnected with bonafide tourism. This was confirmed when he was questioned by the police. He was therefore asked to leave the country forthwith. Accordingly, he left India on 4th June, 1980.